

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †252
ANSWERED ON 19.07.2018

SHARING OF YAMUNA RIVER WATER AMONGST STATES

†252. SHRI ARJUN LAL MEENA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the reasons for not providing share of Yamuna river water to Rajasthan from Tajewala Head despite allocation of water by Upper Yamuna River Board;
- (b) whether the Union Government proposes to direct Haryana State on the issue of providing Yamuna river water from Tajewala to Churu and Jhunjhunu districts of Rajasthan; and
- (c) if so, the details thereof and the time by which it is likely to be done?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND
GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) Rajasthan has its share of Yamuna water from Tajewala & Okhla distribution points. Rajasthan is not getting its allocated share of Yamuna water from Tajewala Barrage in the absence of any agreement between the States of Rajasthan & Haryana towards finalization of the carrier system to convey Rajasthan's share of water enroute Haryana territory.

(b) & (c) Rajasthan had submitted a feasibility report to Central Water Commission (CWC) on "Transfer of Rajasthan's share in Yamuna Water from Tajewala Head, Haryana to Rajasthan and it's utilization in Jhunjhunu and Churu District of Rajasthan" for an estimated cost of Rs. 20249 crore. The report had been examined in CWC and 'in principal consent' for preparation of DPR of the project had been conveyed to Rajasthan by CWC subject to certain conditions. In the 7th meeting of Upper Yamuna Review Committee held on 15.02.2018, Rajasthan had been advised to prepare the DPR for "Transfer of Rajasthan's share in Yamuna Water from Tajewala Head, Haryana to Rajasthan and it's utilization in Jhunjhunu and Churu Districts of Rajasthan". It was also discussed to consider forwarding Rajasthan's request for external financial assistance to Department of Economic Affairs to enable Rajasthan to obtain loan for the purpose. The timelines for the completion of the project can be decided only after submission of DPR by Rajasthan.
